

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF AUGUST- 2026

Form 1
List of cases e-filed during the month of AUGUST, 2026

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/3/2026	Union of India Vs Ms RCM Infrastructure Ltd	Dr. N. Mozika	---	---	04-08-2026	04-08-2026
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/4/2026	Ms Hariom Projects Pvt Ltd Vs Union of India	E. Lalsangluaia	---	---	07-08-2026	06-08-2026
4.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/10/2026	Tiara Infrastructure Private Limited Vs Lafarge Umiam Mining Private Limited	Shri. S. Thapa	---	---	14-08-2026	13-08-2026
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/11/2026	Canara Bank Vs Bablu Singh	Jeffrey Kharbithai	---	---	14-08-2026	14-08-2026
6.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Suit/1/2026	Tiara Infrastructure Private Limited Vs Lafarge Umiam Mining Private Limited	Shri. S. Thapa	---	---	14-08-2026	14-08-2026
7.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Suit/12/2026	Abbash Ali Vs Aqualite Industries Pvt Ltd	Shri. A.R. Passah Vs Smti. S. Agarwal	---	---	26-08-2026	26-08-2026

8.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/9/2026	National Highways and Infrastructure Development Corporation Limited Vs Mahesh Kumar Bajaj	S. Pandey	---	---	26-08-2026	25-08-2026
9.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/10/2026	Canara Bank Vs SIMA CHETTRI	Jeffrey Kharbithai	---	---	26-08-2026	26-08-2026

Form 2

List of cases in which e-Payment of Court fees was made during the month of AUGUST, 2026

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/3/2026	Union of India Vs Ms RCM Infrastructure Ltd	Dr. N. Mozika	04-08-2026	04-08-2026
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/4/2026	Ms Hariom Projects Pvt Ltd Vs Union of India	E. Lalsangluaia	07-08-2026	06-08-2026
4.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/10/2026	Tiara Infrastructure Private Limited Vs Lafarge Umiyam Mining Private Limited	S. Thapa	14-08-2026	13-08-2026
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/11/2026	Canara Bank Vs Bablu Singh	Jeffrey Kharbithai	14-08-2026	14-08-2026
6.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Suit/1/2026	Tiara Infrastructure Private Limited Vs Lafarge Umiyam Mining Private Limited	S. Thapa	14-08-2026	14-08-2026
7.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Suit/12/2026	Abbash Ali Vs Aqualite Industries Pvt Ltd	A.R. Passah Vs S. Agarwal	26-08-2026	26-08-2026

8.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/9/2026	National Highways and Infrastructure Development Corporation Limited Vs Mahesh Kumar Bajaj	S. Pandey	26-08-2026	25-08-2026
9.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/10/2026	Canara Bank Vs SIMA CHETTRI	Jeffrey Kharbithai	26-08-2026	26-08-2026

Form 3

List of cases in which Electronic Service of Process has taken place during the month of AUGUST, 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	---	---	---	---	---

Form 4

List of total no. of cases randomly allocated during the month of AUGUST, 2026

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	---	---	---	---

Form 5**List of cases in which Case Management Hearing was held during the month of AUGUST, 2026**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	---
2.	Judge, Commercial Court, Shillong	East Khasi Hills	---	---	---	---	---

Form 6**Contested Commercial Cases disposed during the month of AUGUST 2026**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	---	---	---	---	----	---	---	---	---	----	----
2.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/9/2026	MS BSCPL Infrastructure Limited Vs Addl Chief Engineer PWD	Navin Kumar Vs A.S. Pandey	07-07-2026	---	05-08-2026	29 days	Contested / Allowed	---	---	36 Arbitration and Conciliation Act r/w 151 CPC

3.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/15/2019	Patel Unity JV Vs North Eastern Electric Power Corporation Ltd	A. Basutkar Vs D. Senapati	13-11-2019	---	17-08-2026	6years 9months 9days	Contested / Dismissed	---	---	34 Arbitration and Conciliation Act
4.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration Execution/2/2026	MS Rajnish Infratech OPC Pvt Ltd Vs Union of India	S. Yadav Vs J.I. Nongrum	28-04-2026	---	17-08-2026	3months 21days	Contested / Disposed otherwise	---	---	N/A
5.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/17/2019	Patel Engineering Limited Vs North Eastern Electric Power Corporation Ltd	A. Basutkar Vs D. Senapati	13-11-2019	---	17-08-2026	6years 9months 9days	Contested / Dismissed	---	---	34 Arbitration and Conciliation Act
6.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/16/2019	Patel Engineering Limited Vs North Eastern Electric Power Corporation Ltd	A. Basutkar Vs D. Senapati	13-11-2019	---	17-08-2026	6years 9months 9days	Contested / Dismissed	---	---	34 Arbitration and Conciliation Act
7.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/24/2022	Travellers Inn Vs Oravel Stays Private Limited	N. Khera	21-12-2022	---	19-08-2026	3years 8months 2days	Contested / Rejected	---	---	Recovery of Money

Form 7

Summary of Commercial Cases during the month of AUGUST 2026

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	11	0	0	11
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Main Case =181 Misc Case = 19	Main Case Instituted =05 <u>Transferred in</u> =00 Total =05 Misc Case Instituted =03 <u>Transferred in</u> =00 Total =03	Main Case (contested) =05 <u>Main Case (uncontested)</u> =02 Total =07 Misc Case (contested) =01 <u>Misc Case (uncontested)</u> =02 Total =03	Main Case = 179 Misc Case = 19

Information on Commercial Dispute Cases taken up for Mediation by the Meghalaya State Legal Services Authority for the month of AUGUST, 2026.

List of cases received for Pre-Institution Mediation and Settlement during the month of AUGUST, 2026						
Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	105 nos.	5 nos.	Nil	4 nos. (Non-Starter) 3 nos. (Failure)	Total=103 nos. (93 nos. of applications are in the pre-mediation stage and notices have been served and 10 nos. mediation sittings are pending)